

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1744(ND)/2019

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.08.2019

NAME OF THE COMPANY: M/s. Syndicate Bank. V/s. M/s. Bulland Buildtech Pvt. Ltd.

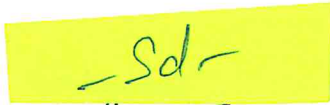
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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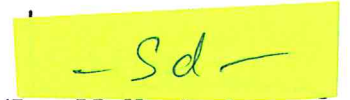
Present: Mr. Karan Malhotra, Advocate for the Petitioner

ORDER

File had not been received from record room. Renotify this case on 20th August, 2019.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)